

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4676
ANSWERED ON:25.08.2010
NATIONAL LITERACY MISSION
Panda Shri Prabodh; Tarai Shri Bibhu Prasad

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether National Literacy Mission (NLM) has set up 26 State Resource Centres (SRCs) across the country with the aim of providing academic and technical resource support to the State Governments in the adult and continuing education programmes called 'Saakshar Bharat Programme';

(b) if so, the details of these SRCs and the nature of the support extended by the Government to these SRCs during the last three years; State-wise;

(c) whether the Government has stopped the financial assistance to SRC Shillong from the financial year 2010-11; and

(d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): No, Sir. National Literacy Mission has not set up any State Resource Centres in the country. However, under the Scheme of Support to Voluntary Agencies for Adult Education & Skill Development, financial assistance is extended to voluntary agencies for setting up of State Resource Centres (SRCs). The list of State Resource Centres sanctioned, as on date, is appended. State Resource Centres were eligible to receive annual financial assistance upto Rs.60.00 lakhs for category 'A' and Rs.40.00 lakhs for category 'B'. With effect from 1.4.2009, the financial assistance has been enhanced to Rs. 100.00 lakhs for category 'A' and Rs.70.00 lakhs for category 'B'.

(c) & (d): The Guidelines for Management, Planning & Operation of the SRCs inter-alia provide that such centres which are already functioning under the aegis of Universities need to be brought under the aegis of registered voluntary agencies. Further, assistance under the Scheme of Support to Voluntary Agencies for Adult Education & Skill Development which has become implementable with effect from 1.4.2009 is extended only to such Public Charitable Trusts, not-for profit companies registered under Section 25-C of Companies Act, and registered Societies as would meet the eligibility criteria fixed by the Government of India. Since SRC Shillong does not meet this eligibility, financial assistance to the SRC has been kept in abeyance.

Appendix

Appendix referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 4676 to be answered on 25.8.2010 asked by S/Shri Prabodh Panda and Bibhu Prasad Tarai regarding National Literacy Mission.

STATE RESOURCE CENTRES

S.No. State Resource Centres

Category 'A'

Entitlement grant: 100,00,000/-

1 SRC, Guwahati, Assam

2 SRC, Hyderabad (A.P)

3 SRC, Patna (ADRI), Bihar

- 4 SRC, Deepayatan (Patna), Bihar
- 5 SRC, Bhopal, Madhya Pradesh
- 6 SRC, Rohtak, Haryana
- 7 SRC, Shimla, Himachal Pradesh
- 8 SRC, Ranchi, Jharkhand
- 9 SRC, Mysore, Karnataka
- 10 SRC, Thiruvananthapuram, Kerela
- 11 SRC, Indore, Madhya Pradesh
- 12 SRC, Chennai, Tamil Nadu
- 13 SRC, Dehradun, Uttarakhand
- 14 SRC, Jaipur Rajasthan
- 15 SRC, Lucknow, Uttar Pradesh
- 16 SRC, Pune, Maharashtra
- 17 SRC, Kolkata, West Bengal

Category 'B'

Entitlement grant: 70,00,000/-

- 1 SRC, Raipur, Chhattisgarh
- 2 SRC, Ahmedabad, Gujarat
- 3 SRC, New Delhi
- 4 SRC, Aurangabad, Maharashtra
- 5 SRC, Chandigarh

- 6 SRC, Shillong, Meghalaya
- 7 SRC, Agartala, Tripura
- 8 SRC, Srinagar (J& K)
- 9 SRC, Bhubaneswar, Orissa
- 10 SRC, Itanagar, Arunachal Pradesh
- 11 SRC, Vishakhapatnam, Andhra Pradesh
- 12 SRC, Jodhpur, Rajasthan
- 13 SRC, Jhansi, Uttar Pradesh

Working under aegis of Universities and release of grant kept in abeyance.